

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1.	Name of the corporate debtor CelebritaMediahouse Private Limited
2.	Date of incorporation of corporate 27 th November, 2018
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies - Mumbai
4.	Corporate identity number / limited liability identification number of U22300MH2018PTC317478
5.	Address of the registered office and principal office (if any) of Manek Mahal, 6th Floor, 90 Veer Nariman Road, Churchgate, Mumbai City, Mumbai, Maharashtra, India, 400020
6.	Insolvency commencement date of the corporate debtor 9 th May, 2024 NCLT, Mumbai Bench passed Order dated 08.05.2024.
7.	Date of invitation of expression of interest 10 th September, 2024
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Details can be sought in Electronic Form by Email at jain_cp@yahoo.com/cirp.cmpl@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at: https://ibbi.gov.in/legal-framework.php (official website of IBBI) Other details can be sought at jain_cp@yahoo.com/cirp.cmpl@gmail.com
10.	Last date for receipt of expression of interest 25 th September, 2024.
11.	Date of issue of provisional list of prospective resolution applicants 26 th September, 2024.
12.	Last date for submission of objections to provisional list 1 st October, 2024.
13.	Date of issue of final list of prospective resolution applicants 3 rd October, 2024
14.	Date of issue of information memorandum, evaluation matrix and Request for Resolution Plans (RFRP) to prospective resolution applicants 4 th October, 2024 The Information Memorandum shared with the prospective resolution applicants after submission of confidentiality agreement.



15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Prospective Resolution Applicant may approach the RP for Information Memorandum, Evaluation Matrix after submission of confidentiality agreement.
16.	Last date for submission of resolution plans	3 rd November, 2024.
17.	Manner of submitting resolution plans to resolution professional	Prospective Resolution Applicant can submit their plans to the RP in the sealed envelopes addressed to the RP or by e-mail at jain_cp@yahoo.com / cirp.cmpl@gmail.com
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	3 rd December, 2024(Subject to Approval from Adjudicating Authority for extension of CIRP period)
19.	Name and registration number of the resolution professional	Truee IPE Pvt. Ltd. IBBI NO. IBBI/IPE-0151/IPA-1/2023-24/50052 AFA valid till 30 th June, 2025.
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Truee IPE Pvt Ltd, D-501, Ganesh Meridian, Opp. Gujarat High Court, S.G. Road, Ahmedabad-380060 E-Mail: jain_cp@yahoo.com
21.	Address and email to be used for correspondence with the resolution professional	112, Rex Chambers, Goa Street, Ballard Estate, Fort, Mumbai – 400038. E-Mail: jain_cp@yahoo.com
22.	Further Details are available at or with	Can be obtained by sending e-mail at jain_cp@yahoo.com , cirp.cmpl@gmail.com
23.	Date of publication of Form G	10 th September, 2024.

Date :10.09.2024

Place : Ahmedabad



Truee IPE Pvt Ltd,
Resolution Professional of M/s E CelebritaMediahousePvt. Ltd.
Regn. No. IBBI/IPE-0151/IPA-1/2023-24/50052
D-501, Ganesh Meridian,
Opposite Gujarat High Court, S.G.
Road, Ahmedabad-380060